

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : CP(CAA)/51(CHE)/2023

APPLICATION NUMBER : CA(CAA)/24(CHE)/2023

**NAME OF THE PETITIONER : Arkay Holdings Ltd & Ors With Niwas
Residential And Commercial Properties
Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Ld. Counsel Mr. B. Sarath Babu for the Petitioner. Ld. Counsel Mr. Avinash Krishnan Ravi for RD.

OL report received vide SR.No.1417 dated 19.03.2024 and has no objections.

In the RD report, there are certain objections for which a reply be filed by the Petitioner by way of memo and copy be served on the RD.

List the petition for hearing on **19.06.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**